

Bairabi Hydel Project in Mizoram

*173. DR. C. SILVERA: Will the Minister of ENERGY be pleased to state:

(a) Whether Government propose to set up Bairabi Hydel Project in Mizoram;

(b) if so, the amount likely to be incurred on this project;

(c) the quantum of power likely to be generated therefrom;

(d) whether any tentative programme to launch the project has since been drawn up;

(e) if so, the details thereof together with progress made so far; and

(f) when it is likely to be completed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The detailed project report for Bairabi (Dhaleshwari) multipurpose hydro-electric project in Mizoram, envisaging an installed power generation capacity of 120 MW was prepared by the National Hydro-electric Power Corporation. The scheme was technoeconomically cleared by the Central Electricity Authority in October 1988 subject to the following conditions;—

(i) Only 60% of the Project cost (i.e. Rs. 171.24 crores out of a total estimated cost of Rs. 273.95 crores) would be allocated to power generation;

(ii) the project is to be cleared by the Advisory Committee of the Ministry of Water Resources and Concurrence of the concerned Departments to be obtained for sharing of costs.

(iii) the project is to be cleared from environment and forest angles.

The Central Electricity Authority cleared the power component of the project for an estimated amount of Rs. 171.24 crores, including the transmission cost of Rs. 171.18 crores (at April, 1988 price level).

(c) With an installed capacity of 120 MW, the quantum of power likely to be generated from the project is 345 million units in a 90% dependable year.

(d) to (f). The project has been envisaged as a multipurpose project. The Central Electricity Authority has, however, technoeconomically cleared only its generation component. The project has not so far been cleared by the Advisory Committee of the Ministry of Water Resources. It has been rejected by the Ministry of Environment and Forests in January 1989. The project report envisages a period of construction of 7 years. Execution of the project can commence after the requisite clearances are obtained.

Jobs for Men in Coal India Limited

*174. SHRI D. AMAT: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal India Limited and its subsidiaries have identified a number of jobs as all men all jobs;

(b) if so, the nature of jobs so identified; and

(c) the effect of this policy on manpower and cost structure of coal in the Coal India Limited and its subsidiaries?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). With a view to meeting the requirements of modern technology and improving produc-